

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-06-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING.:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/78(CHE)2022
NAME OF THE PETITIONER : Aegis Power Solutions Pvt Ltd
NAME OF THE RESPONDENT(S) : Refex Energy Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

Iswar M. Kapatam, Adu for Petitioner Isar

Counsel for Respondent: Kumar Pal R Chopra
AKshaya Girisidharan
Chiron Singh

NA


15/3/17/22

1) CP(IB)/78(CHE)/2022

ORDER

Ld. Counsel Mr. Ishwar Mohapatra for the Petitioner. Ld. Counsel Mr. Kumarpal Chopra for the Respondent.

Case heard.

Earlier dispute relating to the work done by the Petitioner wherein the total claim is Rs.1,56,73,209/- as given in page 13 of the Petition.

The Respondent stated that Applicant could not complete the work given in the work order and they were required to engage another contractor to complete the work. Therefore the Applicant is entitled to only the work carried out by him which has been settled and the balance outstanding is Rs.76,80,484/- at page 6 of the counter.

As these factual issues need to be determined by an independent auditor who would go through the records and ascertain the completion of work as well as the work handled by the subsequent contractor and give a report specifically on the amounts due to the Applicant based on the work executed by them. **Mr. Ramesh Kumar Mallela, CA, Mobile No.9381931353, email id : rk@charteredramesh.com is appointed as the Auditor. Both the parties will share the fees of the Auditor.**

Auditor to submit the report within 30 days and the Respondent is directed to provide all the assistance including furnishing all the relevant documents.

Registry is directed to serve copy of the order on the Auditor.

Post the petition for **physical hearing on 12.08.2024.**

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk